# COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 202 OF 2018 & IA NO. 915 OF 2018

## Dated: 19<sup>th</sup> July, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

### In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Versus		ersus	Appellant(s)
Rajasthan Electricity Regulatory Commission & Anr			Respondent(s)
Counsel for the Appellant(s)	:	Ms. Susan Mathew	
Counsel for the Respondent(s)	:	Mr. Amit Kapoor Ms. Poonam Verma Ms. Abiha Zaidi for R.2	

### <u>ORDER</u>

Issue notice on the appeal as well as on the IA No.915 of 2018 (Appln. for stay) to the Respondents returnable on 28.08.2018. Dasti, in addition, is permitted.

List the matter for admission and IA No. 915 of 2018 for hearing on **28.08.2018.** 

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd